

## Annexure 7

Name of Corporate Debtor: Future Retail Limited; Date of commencement of CIRP: July 20, 2022; List of creditors as on: September 27, 2022

## List of operational creditors (Government dues)

(Amount in INR)

Sr. No.	Details of Claimant		Details of Claim received		Details of Claim Admitted				Amount of Contingent Claim	Amount of any mutual dues, that may be set off	Amount of claim under verification	Amount of Claim not admitted	Remarks, if any
	Department	Government	Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Whether related party?	% Voting Share in CoC					
1	Department of Trade and Taxes Delhi GST (Manoj Kumar Sharma)		1-Aug-22	40,476,834	-	Statutory Claim	No	-	-	-	40,476,834		
2	Employee State Insurance Corporation		8-Aug-22	35,727	-	Statutory Claim	No	-	-	-	35,727		
3	Employess State Insurance Corporation		18-Aug-22	198,806	-	Statutory Claim	No	-	-	-	198,806		
4	EPF Kandivali		3-Aug-22	121,749,341	-	Statutory Claim	No	-	-	-	121,749,341		
5	ESIC Andhra Pradesh	-	8-Aug-22	1,460,406	-	Statutory Claim	No	-	-	-	1,460,406	-	
6	ESIC Baroda		3-Aug-22	201,857	-	Statutory Claim	No	-	-	-	201,857		
7	Esic Delhi		3-Aug-22	153,375	-	Statutory Claim	No	-	-	-	153,375		
8	Esic Delhi		5-Aug-22	33,142	-	Statutory Claim	No	-	-	-	33,142		
9	ESIC Ernakulam	-	5-Aug-22	72,105	-	Statutory Claim	No	-	-	-	72,105	-	
10	ESIC Goa	-	3-Aug-22	21,919	-	Statutory Claim	No	-	-	-	21,919	-	
11	ESIC Himachal Pradesh	-	3-Aug-22	11,954	-	Statutory Claim	No	-	-	-	11,954	-	
12	ESIC Himachal Pradesh	-	3-Aug-22	13,254	-	Statutory Claim	No	-	-	-	13,254	-	
13	ESIC Himachal Pradesh (Subcode 21099)		8-Aug-22	12,398	-	Statutory Claim	No	-	-	-	12,398		
14	ESIC Himachal Pradesh (Subcode 31099)		8-Aug-22	11,355	-	Statutory Claim	No	-	-	-	11,355		
15	ESIC Himachal Pradesh (Subcode 51099)	-	3-Aug-22	9,255	-	Statutory Claim	No	-	-	-	9,255	-	
16	ESIC Marol		8-Aug-22	491,663	-	Statutory Claim	No	-	-	-	491,663		

17	ESIC Marol		3-Aug-22	47,477	-	Statutory Claim	No	-	-	-	47,477		
18	ESIC Marol (G C Hek)	-	3-Aug-22	180,182	-	Statutory Claim	No	-	-	-	180,182	-	
19	ESIC Nashik		28-Sep-22	361,131	-	Statutory Claim	No	-	-	-	361,131		
20	ESIC Noida	-	18-Aug-22	118,187	-	Statutory Claim	No	-	-	-	118,187	-	
21	ESIC Noida	-	18-Aug-22	2,098	-	Statutory Claim	No	-	-	-	2,098	-	
22	ESIC Noida	-	18-Aug-22	10,422	-	Statutory Claim	No	-	-	-	10,422	-	
23	ESIC Regional Office , Indore			46,031	-	Statutory Claim	No	-	-	-	46,031		
24	ESIC Regional Office, Rajasthan		8-Aug-22	96,047	-	Statutory Claim	No	-	-	-	96,047		
25	ESIC Salem (R Meenakshi Sundaram)		2-Aug-22	8,114	-	Statutory Claim	No	-	-	-	8,114		
26	ESIC SRO Jodhpur Rajasthan		4-Aug-22	10,324	-	Statutory Claim	No	-	-	-	10,324		
27	ESIC SRO Mysore (11099)		23-Aug-22	41,982	-	Statutory Claim	No	-	-	-	41,982		
28	ESIC SRO Mysore (21099)		23-Aug-22	41,982	-	Statutory Claim	No	-	-	-	41,982		
29	ESIC SRO Mysore (31099)		23-Aug-22	41,982	-	Statutory Claim	No	-	-	-	41,982		
30	ESIC SRO Mysore (41099)		23-Aug-22	41,982	-	Statutory Claim	No	-	-	-	41,982		
31	ESIC SRO Noida		22-Aug-22	53,883	-	Statutory Claim	No	-	-	-	53,883		
32	ESIC SRO Noida (Habil Toppo)		25-Aug-22	1,673,139	-	Statutory Claim	No	-	-	-	1,673,139		
33	ESIC Sub Regional Office, Rohini, New Delhi (11099)		3-Aug-22	46,634	-	Statutory Claim	No	-	-	-	46,634		
34	ESIC Surat		8-Aug-22	29,832	-	Statutory Claim	No	-	-	-	29,832		
35	ESIC Surat		4-Aug-22	208,448	-	Statutory Claim	No	-	-	-	208,448		
36	ESIC Tirunelveli		3-Aug-22	27,127	-	Statutory Claim	No	-	-	-	27,127		

37	Esic Vishakhapatnam & Vizianagaram		3-Aug-22	93,807	-	Statutory Claim	No	-	-	-	93,807		
38	ESIC, S.R.O. Jodhpur Rajasthan	-	4-Aug-22	14,780	-	Statutory Claim	No	-	-	-	14,780	-	
39	Litusmita Mishra( CT & GST Officer )	-	1-Aug-22	10,315,932	-	Statutory Claim	No	-	-	-	10,315,932	-	
	<b>Total</b>	-	-	<b>178,464,914</b>	-	-	-	-	-	-	<b>178,464,914</b>	-	-

Notes:

- 1.The list of operational creditors are for claims received upto September 2, 2022. Due to the voluminous nature of claims being received in electronic and physical format as well as the duplication of claims, there is a slight delay in collation of the said claims. The IRP/RP is actively working towards collating and verifying the pending claims and accordingly, this list will be updated regularly.
2. Due to non-availability of information, lack of supporting documents and lack of corporate debtor personnel, the IRP/RP is engaging with respective claimants to reconcile the requisite data for the purpose of verification of claims.
3. The claims which have been received in the requisite forms as per the CIRP Regulations have been considered. In case of claimants who have submitted claims which are incomplete or in the wrong form, communications are being sent asking them to submit their claims in the required format as per CIRP Regulations.